NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

IA 1402/2020 IA 1443/2020 IA 2020/2020 IA 116/2021

In C.P.(IB)2300/MB/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.03.2024**

NAME OF THE PARTIES: **BANK OF INDIA V/s MAHAVIR ROADS & INFRASTRUCTURE PVT LTD**

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

Ms. Harsha Sharma, Advocate i/b Nahush Shah Legal for the Applicant in all IAs.

IA No. 116/2021 –

1. Mr. Aman Kacheria, Advocate a/w Ms. Garishma Mahatme, Advocate i/b Agarwal & Dhanuka Legal appeared for the Respondent no. 1 & 2.
2. Learned Counsel for the Respondent no. 1 & 2 seeks further time to put additional fact in reply. Liberty granted.
3. List this IA on **17.04.2024** for hearing.

IA No. 1402/2020, 1443/2020, 2020/2020 –

1. Ms. Garima Mehrotra, Advocate appeared for the Respondents.
2. Learned Counsel for the Respondent seeks some time to argue the matter.
3. List these IAs' on **17.04.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna